

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-08-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cr.BA 558/2020	Pankaj Mandal V/S Nagpada P.Stn	ORDER	
02	BA(Ex-3) in POCSO 534/20	Vishal Aher V/S Kanjurmarg P.Stn	Order	
03	CR BA 1620/20	Nilam Rajput V/S Gavdevi P.Stn	Hrg.	
04	BA(Ex-22) In POCSO 288/18	Prashant Janskar V/S RCF P.Stn	Hrg	
05	BA(Ex-3) in POCSO 601/20	Akhileshkumar Verma V/S Ghatkopar P.Stn	Say	
06	BA(Ex-4) in POCSO 486/19	Sonu Karmali V/S Nehru Ngr P.Stn	Say	
07	BA (Ex-) In POCSO 513/19	Gangaprasad Gupta V/S Trombay P.Stn	Say	

